THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

No.HCM.II/40/2017/Estt/

Dated, Shillong, 8th August, 2019

As resolved in the Full Court Meeting held on 7th August,2019, 10th and 24th August,2019 are hereby declared as working days in the High Court.

By order;

REGISTRAR GENERAL

Memo. No.HCM.II/40/2017/Estt/

Dated, Shillong, 8th August, 2019

Copy to:

- The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya for his Lordship's kind information.
- The Private Secretary to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, for his Lordship's kind information.
- 3. The P.S to the Advocate General, Meghalaya for information.
- 4. The District & Sessions Judges Shillong/Tura/Jowai/Nongpoh/Nongstoin/Ampati/Williamnagar.
- 5. The Member Secretary, Meghalaya State Legal Services Authority, for kind information.
- 6. The Director, Meghalaya State Judicial Academy, Shillong for information.
- 7. The President/Secretary, High Court Bar Association, for information.
- 8. The Registrar (Admn.), High Court of Meghalaya, for kind information.
- 9. The Joint Registrar-cum-OSD, High Court of Meghalaya for kind information.
- The Joint Registrar (I/C. Computer Section), High Court of Meghalaya for kind information.
- 11. The Deputy Registrars, High Court of Meghalaya for information.
- 12. The Assistant Registrars, High Court of Meghalaya for information.
- 13. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
- 14. All concerned.
- 15. Notice Board.
- 16. Office file.

REGISTRAR GENERAL

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